

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(13)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/635/(IB)/2017
NAME OF THE PETITIONER(S) : CHAVA BHARAT KUMAR & 2ORS
NAME OF THE RESPONDENT(S) : LEATHER EXPORT HOUSE INDIA PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

A. Thayaparan,



ORDER

Counsel for the Applicant present. No representation on behalf of the Corporate Debtor. As seen from the Order dated 04.01.2018, the Corporate Debtor has been set exparte. The matter posted for final arguments. Put up on **17.01.2018 at 10.30 AM.**

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(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)